

(2024) 12 DRAT CK 0005

Debts Recovery Appellate Tribunal, Mumbai Bench

Case No: I.A. No. 884 Of 2024 (Recall/ Set aside order) In M.A. No. 103 Of 2024 (Restoration)
In (Appeal on Diary No. 1964 Of 2024)

Sheshrao Dharma
Pawar

APPELLANT

Vs

Bank of India & Ors

RESPONDENT

Date of Decision: Dec. 18, 2024

Hon'ble Judges: Ashok Menon, Chairperson

Bench: Single Bench

Advocate: Charles D'Souza, V.N. Ajikumar, Prajwal, M/s. VNA Legal, Sunita Rawat, O.A.
Das, Puneet Gogad

Final Decision: Allowed

Judgement